

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE SHRI BINOD KUMAR SINHA -- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.11.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 279/9/HDB/2020
NAME OF THE COMPANY	Hyquip Systems Ltd
NAME OF THE PETITIONER(S)	Bonfiglioli Transmissions Pvt Ltd
NAME OF THE RESPONDENT(S)	Hyquip Systems Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

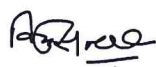
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through video conference.
2. Counsels representing both sides appeared through video conference.
3. Dr. S.V.Rama Krishna, counsel appearing for Respondent filed vakalat and prayed time for filing counter. At his request, time is enlarged for filing counter with a direction to furnish copy of the same to the other side in advance by next date of hearing.
4. For hearing submissions, put up the matter on 15.12.2020.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**